IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

31. **IA-1885(MB)2024 IN**
C.P. (IB)/1422(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.05.2024**

NAME OF THE PARTIES: Indiabulls Housing Finance Limited
Vs.
Raghuleela Infraventures Private Limited

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016. Regulation 44(2), Liquidation process Regulation, 2016.

O R D E R

1. Adv. V.V.Sivakumar a/w Ruchika Sidhwani and Ms. Priya Ganotra, Ld. Counsel for the Applicant/Liquidator present. None present for the Respondent.

2. Ld. Counsel for the Applicant seeks time to file additional affidavit explain the reasons for extension.

3. List this matter for further consideration on **02.07.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

08.05.2024 / *Bmb*